

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 375
TO BE ANSWERED ON FEBRUARY 06, 2023

STATUS OF SLUM REDEVELOPMENT PROJECTS

NO. 375. DR. FAUZIA KHAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the State-wise data of the number of projects sanctioned, under-progress and completed, under the in-situ slum redevelopment projects in the last five years;
- (b) whether it is a fact that several slum redevelopment projects are delayed at several stages;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the companies bidding for slum redevelopment projects need to fulfill certain criteria to participate in bidding process; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

- (a) : 'Land' and 'Colonisation' are State subjects. Schemes related to providing housing for urban poor including slum dwellers in their respective areas are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries including slum dwellers across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. Against the validated demand of 1.12 crore houses, as on 31.03.2022, 122.69 lakh houses were sanctioned for the eligible households including slum dwellers of urban areas, out of which more than 1.07 crore have been grounded and 68.02 lakh have been completed/delivered to the beneficiaries. Sanctioned houses include 3,52,862 houses under the ISSR vertical. State/UT-wise details of houses sanctioned, under construction and completed/delivered under ISSR vertical PMAY-U are at Annexure.

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- (b) & (c): The completion time of the houses generally take 24 to 36 months in case of AHP and 24 to 48 months for ISSR verticals of the scheme. Further, the scheme has been extended till 31stDecember 2024 for completion of already sanctioned houses upto 31.3.2022.
- (d) & (e): As per the scheme guidelines of PMAY-U, projects under AHP/ISSR are executed by public/private agencies. The selection of the Construction Agencies is done by State/UTs/Urban Local Bodies (ULBs) through a transparent bidding process. The eligibility criteria for prospective developers are decided by States/UTs and ULBs.

Annexure referred in reply to RS USQ No. 375 due for answer on 06.02.2023

State/UT-wise details of houses sanctioned, under construction and completed/delivered under ISSR vertical of PMAY-U.

[As on 23.01.2023]

S. No.		Name of the State/UT	Houses Sanctioned	Houses Under Construction	Houses Completed/ Delivered
1	States	Andhra Pradesh	1,617	1,535	82
2		Bihar	11,276	1,037	5,465
3		Chhattisgarh	300	-	300
4		Goa	-	-	-
5		Gujarat	87,449	29,987	32,044
6		Haryana	3,593	709	1,417
7		Himachal Pradesh	300	104	-
8		Jharkhand	3,931	104	2,882
9		Karnataka	23,125	1,059	20,973
10		Kerala	2,118	454	728
11		Madhya Pradesh	8,123	1,788	6,335
12		Maharashtra	1,46,199	39,053	46,552
13		Odisha	17,595	5,387	5,409
14		Punjab	1,025	-	-
15		Rajasthan	21,908	1,421	12,915
16		Tamil Nadu	4,880	101	4,770
17		Telangana	1,198	-	256
18		Uttar Pradesh	8,409	57	5,438
19		Uttarakhand	3,130	789	1,448
20		West Bengal	472	250	192
Sub-total (States)			3,46,648	83,835	1,47,206
21	North East States	Arunachal Pradesh	1,536	-	1,536
22		Assam	108	64	-
23		Manipur	-	-	-
24		Meghalaya	-	-	-
25		Mizoram	142	-	142
26		Nagaland	1,054	352	702
27		Sikkim	-	-	-
28		Tripura	3,005	5	3,000
Sub-total (NE States)			5,845	421	5,380
29	Union Territories	A&N Islands	-	-	-
30		Chandigarh	-	-	-
31		D&NH and D&D	-	-	-
32		Delhi	-	-	-
33		Jammu & Kashmir	-	-	-
34		Ladakh	369	15	62
35		Lakshadweep	-	-	-
36		Puducherry	-	-	-
Sub-total (UTs)			369	15	62
Grand Total			3,52,862	84,271	1,52,648